

Rice Production in Orissa

3419. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether any F.A.O. team made a study for increasing the rice production in Orissa State; and

(b) if so, the recommendations thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) No.

(b) Does not arise.

Ejection of a Passenger from I.A.C. Viscount

3420. Shri Yashpal Singh:
Shri P. R. Chakraverti:

Will the Minister of **Civil Aviation** be pleased to state:

(a) whether the police had to be summoned to eject a Hyderabad-bound passenger from an I.A.C. Viscount at Santa Cruz airport on the 21st April, 1965;

(b) if so, the reasons therefor; and

(c) the action taken in the matter?

The Minister of Civil Aviation (Shri Kanungo): (a) Yes, Sir.

(b) A passenger who did not show up in time forcibly entered the aircraft a few minutes before its departure time, locked himself in the toilet and refused to come out.

(c) IAC called in the police and had the unauthorised passenger removed from the aircraft. He was later taken to a police station for interrogation.

Uplift of Scheduled Tribes

3421. { Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of **Social Security**

be pleased to state:

(a) whether Government's attention has been drawn to the fact that the per capita expenditure from Central Government fund for the uplift of the Scheduled Tribes in West Bengal is very meagre in comparison to other States;

(b) if so, the reasons for the disparity, if any, in the last few years of the Third Plan period and also in the remaining period of Third Plan; and

(c) whether the system of allocation of Central funds will be revised in the future plans to get equal shares with those of other States?

The Deputy Minister in the Department of Social Security (Shrimati Chandrasekhar): (a) and (b). The major schemes in the Centrally Sponsored Programme for the welfare of Scheduled Tribes in the Third Plan are: (i) Tribal Development Blocks; (ii) Co-operation including forest labour co-operatives and marketing-cum-consumers' co-operatives; (iii) Research & Training and (iv) Post-matric scholarships. West Bengal has nearly 7 per cent of the country's total population of Scheduled Tribes according to 1951 census. The States of West Bengal has been allotted 11.4 per cent and 13 per cent of the total III Plan outlay for the country as a whole for the schemes of (i) Co-operation and (ii) Research & Training respectively. This compares very favourably with the rest of the States.

As regards post-matric scholarships, the Government of India are committed to award post-matric scholarships to all eligible Scheduled Tribes students without the application of any means or merit test.

As regards Tribal Development Blocks, the criteria laid down for starting the Tribal Development Blocks in III Plan require a minimum tribal concentration of 6-2/3 per cent out of a total population of